



In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 20TH JULY, 2018]

COURT WILL SIT AFTER RISING OF THE DIVISION BENCH NO. 1

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

HON'BLE THE CHIEF JUSTICE

DAILY

| SI. No. | Case No | Party Detail | Petrn. Advocate | Respnt Advocate |
|---------|---------|--------------|-----------------|-----------------|
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MOTION

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|----|-----------------------------|---|--|-----|
| 1) | AB/37/2018 | SHRI KHULLEM TOMBA SINGH Vs STATE OF MANIPUR | MR. CH DHANANJOY | GA |
| 2) | CRP(C.R.P. Art.227)/38/2018 | SHRI KHUNDRAKPAM SHANTA SINGH Vs SMT. SINAM SHANTIBALA DEVI | MR. M DEVANANDA | XXX |
| 3) | CONT.CAS(C)/92/2018 | SHRI RUPHUS KHANGRAH Vs SHRI BOBY WAIKHOM, IAS | TH REBATI MR. P JACOB L STEVENSON MR. KH TARUNKUMAR | XXX |
| 4) | CONT.CAS(C)/93/2018 | KONJENGBAM IBOTHEM SINGH Vs SHRI K SRINIVASAN | MR. A MANIGUN N PRISTA DEVI MR. M RARRY | XXX |

ADMISSION

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|----|---|---|--|---|
| 5) | CRP(C.R.P. Art.227)/35/2016 WITH LC RECORD | A RUPO SINGH Vs AH N A O BIJAYALAXMI DEVI | MR. NG SOMORJIT | MS. L REBEDA MR. CH NARENDRA |
| 6) | CONT.CAS(C)/64/2016 | N RITA DEVI Vs RK DINESH SINGH IAS AND ANR | MS BEEDYASAREE M MR KR PAMEI MR. S RUPACHANDRA, ASG | MR. N IBOTOMBI MR. A ROMMEL MS. SAVITRI |
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|-----------------------|--|--|---|---|
| 7) | CRP(C.R.P. Art.227)/19/2017 | LAISHRAM IBOCHA KHUMAN Vs NINGTHOUJAM THOIBA SINGH | MR. N JOTENDRO | MRS. N ELIZABETH |
| 8) | CONT.CAS(C)/38/2017 NOT BY HON'BLE N. KOTISWAR SINGH, J. | Y THAIBA Vs LAKSHMI KUMAR SINGH AND 2 ORS | MR S THOI THOI MEITEI MS. H BISHESHWARI MR WORSHINGPAM H MS ROSEMARY PANMEI MR. R DANIEL | MR. P TAMPHAMANI MR. N KUMARJIT MR. NG PREMKUMAR MR I SANJIT SINGH MR. L SHASHIBHUSHAN MR N ZEQUESON MR. AK SOMORENDRO MS. L RANIBALA MR. N SURENDRAJIT MR ABDUL BARIK |
| 9) | CONT.CAS(C)/118/2017 | MD. ABDUL MATALIP SHAH Vs K RADHAKUMAR, IAS | MR. KH TARUNKUMAR | L STEPHENSON |
| 10) | CONT.CAS(C)/201/2017 | W. ACHIUBOU Vs ARMSTRONG PAME | Mr D JULIUS RIAMEI | XXX |
| 11) | CONT.CAS(C)/202/2017 | ND KADENBOU Vs ARMSTRONG PAME | Mr D JULIUS RIAMEI | XXX |
| 12) | Tr.P.(C)/1/2018 | LEIVON RITA KOM Vs PUPU MISAO | MR. M RAKESH | MR. H CHANDRAJIT SHARMA |
| 13) | Tr.P.(C)/3/2018 | SMT. LEADA HUNGYO Vs STATE OF MANIPUR | MR. R DANIEL | GA |
| 14) | Cril. Petn./11/2018 | MAIBAM RENUBALA DEVI Vs MOIRANGTHEM DINORA SINGH | N OKEN MR. L PADMANABH | XXX |
| 15) | CONT.CAS(C)/49/2018 | KH THAMBAL SINGH Vs BOBBY WAIKHOM | MR. TH MAHIRA | |
| <u>ORDER</u> | | | | |
| 16) | CONT.CAS(C)/60/2016 | KH IBOTOMBA SINGH AND 22 ORS Vs H DELEEP SINGH AND 3 ORS | MR DAVID BOON MR AYAM ROMESH MR. I NARESHKUMAR | MR. I LALITKUMAR MS AYANGLEIMA AMICUS CURIAE MR. L SHASHIBHUSHAN MR. AK SOMORENDRO MR. L ROJIT MR. TH ROMMEL MR. NG KUMAR MR MD. ABDUL BARIK MS. B BIDYALAKSHMI |
| <u>HEARING</u> | | | | |
| 17) | Cril.Rev.P./20/2017 FIXED. CRL.REV.P. 15/2016 (D/O) | TONGBRAM TIKENDRAJIT SINGH Vs STATE OF MANIPUR | MR. H KENAJIT | GA |
| 18) | CRP(C.R.P. Art.227)/42/2017 FIXED | SMT. LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH | MR. L SHASHIBHUSHAN | MR. S TEMBA MR. A ROMMEL XXX |

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| 19) | With CRP(C.R.P. Art.227)/39/2017 FIXED | SMT. LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH | MR. L SHASHIBHUSHAN | XXX |
| 20) | With CRP(C.R.P. Art.227)/40/2017 FIXED | SMT. LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH | MR. L SHASHIBHUSHAN | XXX |
| 21) | With CRP(C.R.P. Art.227)/41/2017 FIXED | SMT. LAISHRAM NINGOL SUJITA DEVI Vs LAISHRAM MODHU @ MODHUCHANDRA SINGH | MR. L SHASHIBHUSHAN | XXX |
| 22) | CRP(C.R.P. Art.227)/43/2017 FIXED | SMT. THIAM (O) RANDHONI DEVI Vs SMT. HUIREM (O) RANIBALA DEVI | MR. TH IBOHAL | MR. N SURENDRAJIT XXX |
| 23) | WP(C)/854/2017 WITH CONT.CAS(C) 234/2017 (D/O) FIXED | MS. NGANGOM INDIRA DEVI Vs STATE OF MANIPUR | Mr NG JOTINDRA LUWANG | GA |
| 24) | BAIL APPLN./12/2018 FIXED | SHRI MAIBAM JIBAN SINGH Vs STATE OF MANIPUR | MR. N JOTENDRO | PP (HC) GA |
| 25) | BAIL APPLN./13/2018 FIXED | SHRI KONJENBAM NILAKANTA MEITEI Vs STATE OF MANIPUR | MR. N JOTENDRO | PP (HC) |
| 26) | BAIL APPLN./14/2018 FIXED | SHRI PUKHRIHONGBAM RAJU SINGH Vs STATE OF MANIPUR | MR. N JOTENDRO | MR. KH ATHOUBA GA |
| 27) | CRP(C.R.P. Art.227)/30/2018 FIXED | STATE OF MANIPUR Vs SHRI LOURIYAM SANAHANBI DEVI | MR. KH ATHOUBA GA | MR. L BROJEN MR. A DENI SHARMA XXX |
| 28) | AB/43/2018 FIXED | SHRI LONGJAM DOREN SINGH Vs STATE OF MANIPUR | MR. RK KULAJIT MR. PH SANAJAOBA | GA |
| 29) | AB/44/2018 FIXED | SHRI OINAM ANIL SINGH Vs STATE OF MANIPUR | MR. RK KULAJIT MR. PH SANAJAOBA | GA |
| 30) | AB/45/2018 FIXED | LAISHRAM NABAKUMAR SINGH Vs STATE OF MANIPUR | MR LEO ROMMEL S MR. CH DHANANJOY | GA |

31) CONT.CAS(C)/53/2018
FIXED

M/S RK AND CO
Vs
H DELEEP SINGH IAS

MR. HS PAONAM

MR. KH LUPENJIT
MR DAVID BOON
MR A ROMESH
MR. AJAY PEBAM
MR. A MOHENDRO

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. A JAGJIT 10-07-2018 To 25-07-2018
- 2) MR. H TARUNKUMAR 11-07-2018 To 25-07-2018
- 3) Mr SAMOM IBJEN 18-07-2018 To 26-07-2018

(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)